

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.P.BHADRAN

Petition(s) for Special Leave to Appeal (Civil) No(s).13424/2006

KRISHNA CHAND

Petitioner(s)

VERSUS

ASHOK KUMAR & ORS

Respondent(s)

(With prayer for interim relief and office report)

Date: 23/11/2007 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Prakash Shrivastava,Adv.

For Respondent(s)

Mr. M.P. Jha,Adv.

UPON hearing counsel the Court made the following
ORDER

Respondents have not filed counter affidavit.

There is also no request for the same.

List before the Hon'ble Court.

(M.P.BHADRAN)
Registrar

hj